

In light of order dated 02.01.21 , Daily report as regards online Certified copy of requisitions (as on 28.10.21) :-

1. Total nos. of transactions	:-	1525
(Online requisition for certified copy of orders and judgment)		
2. Total nos. of compliance	:-	1491
3. Total nos. of requests pending	:-	34

Reasons for non- compliance of the requests:-

(i) Files not received from the concerned sections	:-	28
1. MA – 468/2018		
2. LPA – 558/2019		
3. LPA- 620/2018		
4. WPC – 3073/2021		
5. CR. REV. – 374/2013		
6. ABA – 5059/2021		
7. WPC – 1725/2018 (BEING ISSUED)		
8. ABA – 3463/2020		
9. CRMP – 1383/2009		
10. WPC- 894/2014		
11. ABA- 6456/2021		
12. MA – 263/2020		
13. ABA-1765/2021		
14. ABA – 5827/2021		
15. CRMP-1699/2013		
16. BA-6175/2021		
17. WPC-6995/2012		
18. WPC-1023/2015 (BEING ISSUED)		
19. WPC-1577/2015 (BEING ISSUED)		
20. WPC – 3894/2010		
21. WPC – 6317/2009		
22. WPC – 7055/2019		
23. CRMP – 1798/2020 (BEING ISSUED)		
24. CRMP – 300/2014 (BEING ISSUED)		
25. WPC-2570/2021		
26. WPC-6618/2013 (BEING ISSUED)		
27. ABA-5365/2018		
28. ABA-7671/2021 (BEING ISSUED)		

(ii). No. of Requisitions in which reason for non-compliance

has been mentioned below

06

A)- TR2087130821024613 – WPC – 4254/2015:- uploaded Order date 17.01.17 does not tally with the original order sheet.

B)- TR22446270821063007- CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

C)- TR2341030921100239 - CRMP – 3781/2018 :- uploaded order does not tally with the original order. (ie. Quashing order date 18.09.18 typed as 18.09.8)

D)- TR2322010921035600- WPC – 1100/2016 :- Uploaded order contain extra order pages that does not tally with required order.

E)- tr2317010921031603- wpc – 1135/2016:- uploaded order does not tally with the required order ie. 27.09.16.

F)- TR- 2391050921024324- MA- 322/2014:- uploaded order does not tally with the original order ie. 05.07.2021. (S.L. NO. of respondent.)

Rayu Landa
28.10.21